



**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

**OA No. 1955/2020**

**This the 17<sup>th</sup> day of June, 2021**

(Through Video Conferencing)

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman  
Hon'ble Mr. Mohd. Jamshed, Member (A)**

Zubair Ahmad Khan,  
Aged 57 years, Group 'B',  
Retired Assistant Engineer (Civil),  
S/o Late K.U. Khan,  
R/o House No. 301, Main Road,  
Near Street No. 12, Ghaffar Manzil,  
Jamia Nagar,  
New Delhi – 110025.

... Applicant

(By Advocate : Mr. Asish Nischal)

**Versus**

North Delhi Municipal Corporation,  
Through its Commissioner,  
Dr. SPM Civic Centre,  
Pandit Jawahar lal Nehru Marg,  
New Delhi – 110002.

... Respondents

(By Advocate : Mr. R. V. Sinha with Mr. Amit Sinha)

**O R D E R (ORAL)****Justice L. Narasimha Reddy, Chairman :**

This OA is filed challenging the order of premature retirement. Unfortunately, the applicant died in the month of May, 2021. It is not known as to whether the retirement benefits were extended to the applicant.

2. Learned counsel for the respondents in all fairness submits that the necessary steps in that behalf would be taken within four weeks.

3. We, therefore, close the OA as abated. There shall be no order as to costs.

**(Mohd. Jamshed)**  
**Member (A)**

**(Justice L. Narasimha Reddy)**  
**Chairman**

/Lg/rachna/ankit/sd